NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 40/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

NAME OF THE PARTIES: M/s. Omkar Realtors & Developers (Bhoiwada) P. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

Fix 8:ngh Advocate fore Towar the Applicant

ORDER

C.S.A. No.40/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 23.03.2017.

Sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)